



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10/8/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/174/IB/2018
PETITION NUMBER : CP/628/IB/2017
NAME OF THE PETITIONER(S) : LEELAMMA & 2
NAME OF THE RESPONDENT(S) : ROYAL SPLENDOUR DEVELOPERS PVT LTD & 3
UNDER SECTION : 60

S.No.	Name (in Capital)	Represented by	Signature
	AVINASH KRISHNAN RAVI	In Retain	
	VARUN SRINIVASAN (NUSA ASSOCIATES)	FOR R3	

ORDER

Counsel representing both parties are present. Heard submissions of the respondent in IA. Petitioner may file written submissions, if any. **Order is reserved.**

^{sd-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sd}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)